

**FORM A****PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF

**MABSOOT BUILDHOMES INDIA PRIVATE LIMITED**

| RELEVANT PARTICULARS |                                                                                                                                       |                                                                                                                                                                                                                                                                     |
|----------------------|---------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1.                   | Name of corporate debtor                                                                                                              | <b>Mabsoot Buildhomes India Private Limited</b>                                                                                                                                                                                                                     |
| 2.                   | Date of incorporation of corporate debtor                                                                                             | 01/07/2013                                                                                                                                                                                                                                                          |
| 3.                   | Authority under which corporate debtor is incorporated / registered                                                                   | Registrar of Companies -Delhi                                                                                                                                                                                                                                       |
| 4.                   | Corporate Identity No. / Limited Liability Identification No. of corporate debtor                                                     | U70109DL2013PTC254691                                                                                                                                                                                                                                               |
| 5.                   | Address of the registered office and principal office (if any) of corporate debtor                                                    | A-8B, Second Floor, Friends Colony East, South Delhi- 110065 India.                                                                                                                                                                                                 |
| 6.                   | Insolvency commencement date in respect of corporate debtor                                                                           | <b>17<sup>th</sup> February, 2022</b> NCLT, New Delhi Bench passed Order vide CP (IB) -778(ND)/2021 Order received on <b>28<sup>th</sup> February, 2022</b> .                                                                                                       |
| 7.                   | Estimated date of closure of insolvency resolution process                                                                            | <b>27<sup>th</sup> August, 2022</b> (180 days from the insolvency commencement date)                                                                                                                                                                                |
| 8.                   | Name and registration number of the insolvency professional acting as interim resolution professional                                 | Mr. Ajit Gyanchand Jain,<br>Reg. No. IBBI/IPA-001/IP-P00368/2017-18/10625                                                                                                                                                                                           |
| 9.                   | Address and e-mail of the interim resolution professional, as registered with the Board                                               | 204, Wall Street-1, Near Gujarat College, Ellisbridge, Ahmedabad-380006;<br>Email: <a href="mailto:ajit@vcanca.com">ajit@vcanca.com</a>                                                                                                                             |
| 10.                  | Address and e-mail to be used for correspondence with the interim resolution professional                                             | 204, Wall Street 1, Near Gujarat College, Ellisbridge, Ahmedabad-380006;<br>Email: <a href="mailto:cirp.mabsoot@gmail.com">cirp.mabsoot@gmail.com</a>                                                                                                               |
| 11.                  | Last date for submission of claims                                                                                                    | 14 <sup>th</sup> March, 2022                                                                                                                                                                                                                                        |
| 12.                  | Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional  | Not applicable at present                                                                                                                                                                                                                                           |
| 13.                  | Names of Insolvency Professionals identified to act as Authorized Representative of creditors in a class (Three names for each class) | Not applicable at present                                                                                                                                                                                                                                           |
| 14.                  | (a) Relevant Forms and<br>(b) Details of authorized representatives are available at:                                                 | a) <a href="https://ibbi.gov.in/home/downloads">https://ibbi.gov.in/home/downloads</a><br>ii) Physical Address: same as mentioned in point 10 and<br>iii) Email IRP at: <a href="mailto:cirp.mabsoot@gmail.com">cirp.mabsoot@gmail.com</a><br><br>b) Not Applicable |

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the **Mabsoot Buildhomes India Private Limited** on **17<sup>th</sup> February, 2022**. The Order received on **28<sup>th</sup> February, 2022**.

The creditors of **Mabsoot Buildhomes India Private Limited**, are hereby called upon to submit their claims with proof on or before **14<sup>th</sup> March, 2022** to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class [None at present] in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.

Place: Ahmedabad

Date: **01<sup>st</sup> March, 2022**

**AJIT GYANCHAND JAIN**

(Interim Resolution Professional)

Regn. No.: IBBI/IPA-001/IP-P00368/2017- 18/10625

